

**IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH : BANGALORE**

**BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER AND
SHRI LALIET KUMAR, JUDICIAL MEMBER**

ITA No.2121/Bang/2016
(Assessment year: 2012-13)

The Income Tax Officer (Exemptions), Ward-3, Bengaluru.	Vs.	M/s. St. Augustine Service Society, “Augustine Nivas”, Hosur Road, Bengaluru-560095. PAN : AAATS 5633 F
Appellant		Respondent

Revenue by	:	Smt. Padma Meenakshi, JCIT
Assessee by	:	Shri. Ravishankar, Advocate

Date of hearing	:	19.02.2018
Date of Pronouncement	:	21.02.2018

ORDER

Per INTURI RAMA RAO, AM :

This appeal is filed by the Revenue. The Revenue has filed letter dated 16.02.2018, withdrawing this present appeal. Hence, the appeal filed by the Revenue is dismissed as withdrawn.

2. In the result, appeal filed by the Revenue is dismissed.

Order pronounced in the open court on 21st February, 2018.

Sd/-

**(LALIET KUMAR)
JUDICIAL MEMBER**

Sd/-

**(INTURI RAMA RAO)
ACCOUNTANT MEMBER**

Place : Bangalore
Dated : 21/02/2018
/NS/

Copy to :

1. Appellant
2. Respondent
3. CIT
4. DR, ITAT, Bangalore
5. Guard File

By order

Sr. Private Secretary
Income-tax Appellate Tribunal
Bangalore